

FAO No. 4076 of 2010 (O&M)

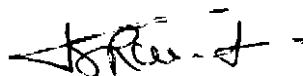
New India Assurance Co. Ltd. Appellants
V/s
Manjit Kaur & ors. Respondents

Respondent No. 4:

Simar Bus Sevice through its Manager and MD, 2316 II,
Phase 10, SAS Nagar, Mohali (owner of bus No. PB-12-E-
9394).

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **21-11-2019(A)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on
30th Sep, 2019.


Superintendent (Judl.),
For Registrar (Judicial)
Hk
30/9/19